

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


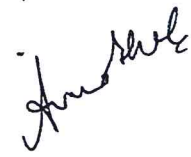
(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/621/(IB)/2017
NAME OF THE PETITIONER(S) : HIMALAYA VENTURES LTD
NAME OF THE RESPONDENT(S) : CARAVEL LOGISTICS
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	VINEET S	for Petitioner	
2.	P.H. ARVINDH PAWDIAW SENIOR COUNSEL FOR AVINASH KRUHMAN RAVI	for Respondent	

ORDER

Counsels for both the parties are present and prayed for time to make final arguments.
Put up on **04.01.2018 at 10.30 A.M.**

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- 501 -
MEMBER (JUDICIAL)